(b) Currently, no vessels, big or small can pass through the Canal and all vessels have to come via the Cape of Good Hope. However, when the Canal is open, all vessels carry-ing kerosene for India can pass through it.

(c) The long route takes approximately six weeks as against three weeks by the shorter route. The increased freight has generally been of the order of Rs. 36.00 per metric tonne.]

COAL-BASED FEHTILIZER PLANT AT KORBA

*566. SHRI R. S. KHANDEKAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the present position relating to the establishment of a Coal-based fertilizer plant at Korba?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHURA-MAIAH): The report on a coal-based fertlizer plant in Madhya Pradesh is at present under the scrutiny of a sub-Committee of the Board of Directors of the Fertilizer Corporation of India. The Corporation has also apploached the State Government and other authorities for suitable arrangements and assurances in respect of water, power, coal etc. The Government are awaiting the final recommendations of the Board of Directors.

सफदरजंग ग्रस्पताल के कोग्रापरेटिव स्टोर का कार्यकरण

*569. थी रेवती कान्त सिंह : क्या स्वास्थ्य, परिवार नियोजन ग्रौर नगर विकास मंत्री यह बनाने की कृपा करेग कि:

(क) क्या यह सच है कि आडीटर कोम्रापरेटिव सोसाइटीज (स्टोर्स) दिल्ली ने ग्रपने पिछले प्रतिवेदन में सफ़दरजंग ग्रस्पताल. नई दिल्ली के कोआपरेटिव स्टोर और कैन्टीन के कार्यकरण के विषय में गंभीर ग्रापत्तियां उठाई है; और

(ख) यदि हा, तो उनका व्यौरा क्या है ग्रौर मरकार द्वारा इन ग्रनियमितनाग्रों को दूर करने के लिए क्या क़दम उठाये गये है ?

[†][WORKING OF THE SAFDARJUNG HOS-PITAL CO-OPERATIVE STORE

SHRI REWATI *569 KANT SINHA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Auditor, Co-operative Societies (Stores), Delhi in his last report has raised serious objections regarding the working of the co-operative store and canteen of the Safdarjung Hospital, New Delhi; and

(b) if so, what the details thereof and the steps taken by Government to eliminate the irregularities?]

स्वास्थ्य, परिवार नियोजन ग्रौर नगर विकास मंत्री (श्री सत्यनारायण सिंह) ः (क) तथा (ख) जी नहीं, ये मामान्य ग्रापत्तियां है ।

कोम्रापरेटिव सोसाइटियों में कामो का विनियमन करने वाली वैधानिक ग्रथारिटी रजिस्ट्रार होता है ।

†[THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYANA-RAYAN SINHA): (a) and (b) No. Sir. The objections are of a routine nature.

The statutory authority to regu-late the affairs of the cooperative societies is the Registrar.]

RAIDS ON BULLION SHOPS IN AHMED-ABAD

*570. SHRI B. D. KHOBARA-Will the GADE: Minister – of FINANCE be pleased to state:

(a) whether i_t is a fact that a number of raids on the Bullion shops in Ahmedabad were conducted by Government in the last week of February, 1968:

†[] English translation.